1	2	3	4	5
17.	Patna	119863	128907	127745
18.	Punjab and Haryana	252324	243782	242829
19.	Rajasthan	229934	259187	272936
20.	Sikkim	83	85	79
21.	Uttarakhand	17822	31578	18612
	Total	3874090	4076837	4183731

Source: (i) Supreme Court: From the website of the Supreme Court.

(ii) High Courts: From the reports received from respective High Courts.

Production of sugar

[†]*158. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that production of sugar in the country is expected to be higher than its demand;

(b) if so, the details thereof;

(c) whether in view of this, Government has decided to do away with the system of zero import duty on import of sugar;

(d) whether the year 2008-09 had witnessed an extremely low sugar production; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) and (b) Provisionally estimated domestic production and demand of sugar during the current sugar season (2010-11) are about 245 lac tons and 220-225 lac tons, respectively.

(c) There is no import duty levied on import of raw and white/refined sugar upto 31.03.2011.

(d) and (e) The production of sugar in the sugar season 2008-09 was about 147 lac tons, which is quite low when compared with figures of other years.

Steering committee for upstream storage projects on Yamuna

*159. SHRI BIRENDER SINGH: Will the Minister of WATER RESOURCES be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether it is a fact that for the construction of upstream water storages on the river Yamuna, a steering committee was constituted by Government to expedite the work;

(b) whether the steering committee has finalised any road map to give final recommendations to start work on these projects;

(c) whether one of the water storage projects, *i.e.* Renuka Dam, Government of Haryana has already deposited part of its share of Rs. 25 crore; and

(d) if so, whether other beneficiary States have been asked to deposit their part of share amount?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) Yes, Sir. A Steering Committee was constituted on 22.05.2006 to formulate a strategy to expedite the works on the storage projects in the upper reaches of river Yamuna namely Renuka, Kishau and Lakhwar Vyasi. The Steering Committee has reviewed the status of clearance in respect of Renuka Dam and the submission of the Detailed Project Reports (DPRs) of Kishau and Lakhwar Vyasi projects setting timelines for their submission. The Committee has impressed upon the co-basin States the need to make concerted efforts to arrive at an agreement on the sharing of benefits and costs early, and requested the Upper Yamuna River Board to finalize the draft agreement for the construction of the projects, in consultation with Central Water Commission and co-basin States.

(c) Yes, Sir. The Government of Haryana has deposited Rs. 25 crore with the Himachal Pradesh Power Corporation Ltd. in respect of Renuka Dam.

(d) While the Committee discussed Renuka Project at its last meeting in 2009, it had been agreed that the beneficiary States might deposit funds tentatively with the project authority for construction of the projects, subject to adjustment of their shares of cost in the project as per agreement, to be arrived at, on the sharing of costs and benefits. However, the States shall not claim any right on the benefits "to be accrued from the project on the basis of such tentative funding made by them. However, Renuka Project has been declared a national project entitled to 90% Central funding.

Revamping judicial system

*160. SHRI K.N. BALAGOPAL: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government is taking any steps to revamp the judicial system in the country; and

(b) whether Government proposes any new and transparent methods for the recruitment of judges and if so, the details thereof?